



आयकर अपीलीय अधिकरण, चेन्नै पीठें

**INCOME TAX APPELLATE TRIBUNAL CHENNAI BENCHES CHENNAI**

**दिनांक 20 - 22 अप्रैल 2026 तक पीठों का गठन**

**CONSTITUTION FROM 20.04.2026 TO 22.04.2026**

**(23.04.2026 DECLARED AS CLOSED HOLIDAY ON ACCOUNT OF  
GENERAL ELECTION OF TAMILNADU TO LEGISLATIVE ASSEMBLY)**

<b><u>Hon'ble S/Shri/Ms.</u></b>	<b><u>Bench</u></b>	<b><u>Court Room</u></b>
George George.K, VP & Padmavathy.S, AM	"D"	2 (THROUGH HYBRID HEARING)
Aby.T.Varkey, JM & Inturi Rama Rao, AM	"C"	3 (THROUGH HYBRID HEARING)
S.S.Viswanethra Ravi, JM & S.R.Raghunatha, AM	"B"	4 (THROUGH HYBRID HEARING)

NOTE: (1) Shri Manu Kumar Giri, JM will be on leave on 20.04.2026 and 21.04.2026.  
(2) Shri Manu Kumar Giri, JM will do Chamber work on 22.04.2026.  
(3) "A" Bench will not function from 20.04.2026 to 22.04.2026.

Chennai  
Dt:16.04.2026

Sd/-  
GEORGE GEORGE.K  
VICE-PRESIDENT(CZ)

By Order

  
DRAWING AND DISBURSING OFFICER